

BEFORE THE HONORABLE MR SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

CAUSE LIST FOR DATE: 18/12/2017

S.N.	File No.	Case Particulars
1	218	Harjeet Singh Arora (Objections)
2	219	Brijesh Sharma (Objections)
3	222	HABITECH INFRAVENTURES PVT. LTD. (Objections)
4	302	WATERFIELD ESTATES PVT. LTD. (Objections)
5	367	Puneet Jain (advocate) (Objections)